

दिल्ली विधान सभा

समाचार भाग-2

॥ विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी ॥

सोमवार, 27 मार्च, 2000/चैत्र 07, 1922 ॥ शक ॥

संख्या : 79

दिल्ली विधान सभा के सदस्यों द्वारा कूपनों के
माध्यम से रेल यात्रा करने पर टिकटों का आक्षण

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माननीय सदस्यों को रेल मंत्रालय ॥ रेलवे बोर्ड ॥ द्वारा प्राप्त पत्र संख्या-
99/टीजी-1/20/एन-10 दिनांक 16.3.2000 की प्रतिलिपि अवलोकनार्थ भेजी
जा रही है ।

एस.के.शर्मा
सचिव

DELHI LEGISLATIVE ASSEMBLY

BULLETIN PART-II

(General information relating to Legislative & other matters)

Monday, March 27, 2000 / Chaitra 07, 1922 (Saka)

No. 79

Booking of tickets against Rail
Travel Coupons of members of
Delhi Legislative Assembly

A copy of the letter No.99/TG-1/20/N/10 dated the
16th March, 2000 received from Ministry of Railways (Railway
Board) is being sent herewith for the information of Hon'ble
Members of Delhi Legislative Assembly.

S.K. SHARMA
SECRETARY

Government of India (Bharat Sarkar)
Ministry of Railways (Rail Mantralaya)
(Railway Board)

No. 99/TG-I/20/N/10

New Delhi, dated /6.03.2000

Shri S.K. Sharma,
Secretary,
Delhi Legislative Assembly Secretariat,
Old Secretariat,
Delhi-110054.

Sir,

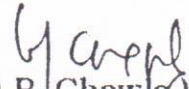
Sub: Booking of tickets against Rail Travel Coupons of
members of Delhi Legislative Assembly.

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Please refer to your letter No. 7(B)/8/99-LA/12219 dated
3.12.99 on the above noted subject.

Instructions have been reiterated to all locations of Northern
Railway that whenever the MP or MLA comes personally for
reservation he should be entertained by the Chief Reservation
Supervisor(CRS) personally and all due courtesy and facility should
be extended. Instructions also exist that MLAs/MLCs should be
given preference for allotment of accommodation out of Emergency
Quota for their own journeys within their State after meeting the
demands of HOR holders, MPs and other VIPs if any.

Yours faithfully,


(O.P. Chawla)

Joint Director, Traffic Commercial(G),
Railway Board.